

No.P.15025/37/2008-DFQC
Government of India
Ministry of Health & Family Welfare
Department of Health & Family Welfare

Nirman Bhavan, New Delhi
dated the 28th January, 2016

Office Memorandum

**Subject: Appointment of Members (*ex officio*) in the Food Safety and Standards Authority of India -
Regarding**

The undersigned is directed to refer to this Ministry's OM of even number dated 25.11.2014 with reference to the Gazette Notification of this Ministry S.O. 2165 (E) dated 5th September, 2008 in respect of appointment of Members (*ex officio*) in the Food Safety and Standards Authority of India under the provisions of clause (a) of sub-section (1) of section 5 of the Food Safety and Standards Act, 2006 (34 of 2006) and convey herewith the following revised list of Members (*ex officio*) in the said Authority with immediate effect and until further orders:

Sl. No.	Name	Ministry / Department
1.	Dr. Reeta Vasishta	Additional Secretary, to the Government of India, Ministry of Law and Justice, Legislative Department
2.	Shri K.L. Sharma	Joint secretary to the Government of India, Ministry of Health & Family Welfare, Department of Health & Family Welfare
3.	Sh. Utpal Kumar Singh	Joint Secretary to the Government of India, Ministry of Agriculture, Department of Agriculture, Cooperation & Farmers Welfare
4.	Shri Santosh Kumar Sarangi	Joint Secretary to the Government of India, Ministry of Commerce & Industry, Department of Commerce
5.	Sh. P. Venkata Rama Sastry	Joint Secretary to the Government of India, Ministry of Consumer Affairs, Food and Public Distribution
6.	Smt Anuradha Prasad	Joint Secretary to the Government of India, Ministry of Food Processing Industries
7.	Shri Manoj Joshi	Joint Secretary to the Government of India, Ministry of Micro, Small and Medium Enterprises


(Rakesh S. Nayal)

Under Secretary to Government of India
Telefax: 23063068